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1. OA 2723/90

30.01.92

Present: Shri K.N.R. Pillai, Counsel for the
applicant.

Ms. Kum Kum Jain, Counsel for the
respondents.

Heard the learned counsel for both
parties. There is no dispute that the applicant has
been regularised as Senior Resident. In the
circumstances, the learned counsel for the applicant
states that he does not wish to pursue the present
application. The application is dismissed as
withdrawn.

B.N. Dhoudiyal
(B.N. DHOUDIYAL)

MEMBER(A)

30.01.92

P.K. Kartha
(P.K. KARTHA)
VICE CHAIRMAN(J)

30.01.92

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